

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 217/TT/2013

Date: 18.11.2013

To  
Executive Engineer (CRA Cell),  
Madhya Pradesh Power Transmission Co. Ltd.  
Block No. 2, Shakti Bhawan,  
Rampur,  
Jabalpur-482008

Subject: Approval of transmission tariff for the EHV Lines belonging to the Petitioner, for inclusion of these Assets in computation of Point of Connection, Transmission charges & Losses under CERC (sharing of Inter-State Transmission Charges and Losses), Regulations, 2010

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 2.12.2013:-

- a) The O&M cost of double circuit line by taking the line length in km (not in circuit km);
- b) The line length of Malanpur – Auraiya 220 KV Line (HI+HG as per Annexure-IV) & Mehgaon - Auraiya 220 KV Line upto MP border.

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)